

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-18946-JK (LD ) of 2024**  
**DATED:-29 - 11 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated 29.11.2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No.18946-JK(LD) of 2024 dated 29.11.2024**

S No	Title of the Case	OIC
1	OA No. 570/2021 titled Mohan Lal and another V/s Union Territory of Jammu & Kashmir and others.	Dr. Ramesh Sharma Medical Officer, Directorate of Ayush, J&K (Mobile No. 9018946442)
2	O.A. No. 525/2023 titled Vandhana Bhat & Ors. V/S UT of J&K and others.	Mr. Rajesh Angurana, Deputy Drugs Controller Phone No. 9419150046, E-Mail: rajeshdfco@gmail.com,
3	O.A./1570/2023 titled Krishan Dutt Versus U.T. of J&K and others.	Dr. Harbaksh Singh, Chief Medical Officer, Jammu Phone No. 9419190500, E-Mail: cmojammu@gmail.com,
4	WP(C) No. 1700/2023 Dr. Ishar Dass Gupta & Ors. Versus U.T. of J&K and others	Dr. Harbaksh Singh Chief Medical Officer Jammu, Phone No. 9419190500, E-Mail: cmojammu@gmail.com
5	WP(C) No. 2280/2024 titled Sharina Begum Versus Union of India & others.	Dr. Om Kumar, Chief Medical Officer, Doda Phone No. 9419169033, E-Mail: cmododa@gmail.com,
6	OA No. 1174/2024 titled Dr. Ashanka Bhardwaj vs UT of Jammu & Kashmir and others.	Mr. Mohan Singh, Under Secretary of H&ME Department,
7	O.A No. 1467/2023 alongwith O.A No. 1566/2022 titled Dr. Tarseem Lal Mottan vs Union Territory of Jammu & Kashmir.	Mr. Mohan Singh, Under Secretary of Health Department
8	CRM(M) No. 158 of 2024 titled M/s ANG Life Sciences India Limited Versus UT of J&K and Others.	Ms. Reema Ghizala, Assistant Controller Drug, Kashmir (Mobile No. 9149438887),
9	WP(C) No. 2169/2024 titled BDS The Best Marketing Pvt. Ltd. V/S UT of J&K and others	Mr. Mohd. Ashraf Iqbal Haqla, Chief Accounts Officer, GMC-Rajouri,
10	CRM(M) No. 347 of 2024 titled Sanjeev Nagpal Versus Union Territory of Jammu & Kashmir.	Ms. Humaira Yousouf, Assistant Controller Drug, DCO Anantnag,

*Reyazul*

*Jm*